

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.2863
TO BE ANSWERED ON 3RD AUGUST, 2016**

TELECOM SCAM

†2863. SHRI KAUSHALENDRA KUMAR:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there are reports of fresh telecom scam to the tune of crores of rupees;
- (b) if so, the facts and details thereof;
- (c) whether some telecom companies have been benefited by the policy of the Government; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) to (d) Some news paper reports quoted the CAG report No. 4 of 2016 on 7th July, 2016. As per this report there is no telecom scam. The report is under examination by the Public Accounts Committee. The department of telecom is raising the demands against telecom companies taking into account terms and conditions of License agreements; CAG report No. 4 of 2016 and pronouncements of judicial fora.
